

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100/2022/1522/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>16</sup> 17 March, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter no. DJD/1449/2025 dated 10.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 10.03.2025**. The Addl. District & Sessions Judge (FTC), Dibrugarh, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/1523/A, dated**, 17-03-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*